

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.9

New IA/329/ND/2023 in IB/1581/ND/2019

IN THE MATTER OF:

Roofs and Ceilings (I) Pvt. Ltd. ... Applicant

Versus

Dugal Associates Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one is present at the time of hearing of the matter. Let the matter be fixed for 21.02.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)